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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.408/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Seregarha Mines Ltd.		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS SMITA MONDAL, PCS } PETITIONER Smita Mondal
22.09.2017

ORDER

The Ld. PCS on behalf of the petitioner is present.

The petitioner submitted that in compliance with the directions vide order dated 22-08-2017, a publication published in the newspaper and an affidavit in this regard has been submitted on 20-09-2017.

The Office is directed to verify the same as the same is not in the record.

List on 11-10-2017 for hearing.

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(Jinan KR)
Member(J)